

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 214 OF 2015**

**Dated: 30<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**West Bengal State Electricity Transmission Co. Ltd. ...Appellant(s)  
Vs.  
West Bengal Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar  
Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

**ORDER**

Learned counsel appearing for the Appellant and learned counsel appearing for the Respondent submitted that the matter may kindly be posted for hearing.

Submission made by the learned counsel appearing for the Appellant, as stated above, placed on record.

List the matter for hearing on **18.01.2019** as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)  
Technical Member**

*bn/kt*

**(Justice N.K. Patil)  
Judicial Member**